

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 327

IA-4835/2023 IA-6097/2023 IA-5795/2023 IA-3138/2023 IA-3162/2023
IA-2651/2023 IA-2652/2023 IA-2737/2023 IA-2804/2023 IA-2808/2023
IA-2358/2023 IA-1712/2023 IA-190/2023 IA-3645/2023 IA-4952/2022
IA-3937/2023 IA-3938/2023 IA-3958/2023 IA-3891/2023 IA-3905/2023
IA-3907/2023 IA-3962/2023 IA-1899/2023 IA-1922/2023 IA-5633/2023
IA-3778/2023 IA-4995/2023 IA-5141/2023 IA-5142/2023 IA-5179/2023

In
IB-306(ND)/2022

IN THE MATTER OF:

M/s. Paramveer Distributors Private Limited

.....**APPLICANT/PETITIONER**

Vs.

M/s. Pushpa Builders Limited

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Tarun. Bhati for Applicant in IA 2651/23 IA 2652/23.
Adv Nahush jain, for Applicant in IA-
2804/2023,2808/23,2358/23.
Dr. MK Pandey(Adv) along with Avaneesh Mishra (Adv).
Ms. Noopur Dubey, Advocate.
Adv. Anurag Bhatt, Adv. Lokesh Pathak, Adv. Vaibhav Vijay in
IA-3937, IA-3938, IA-6097, IA-3958, IA-3891, IA-3905, IA-
3907, IA-3962, IA-3778, IA-4995, IA-5141, IA-5142, IA-
5179/23.
For the RP : Mr. Abhishek Anand, Mr. Karan Kohli
Mr. Krishna Sharma, Advocates
Adv. Shankari Mihsra, Adv. Niharika Tanwar.
For Neelam Rana : Adv Diganta Das.
For Sus Board : Mr. Aditya Madaan, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **27.02.2024.**

Sd/-
(Court Officer)